

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.234
C.P. (IB)/270(AHM)2023

Proceedings under Section 9 IBC

IN THE MATTER OF:

GD WALDNER INDIA PRIVATE LIMITED
VS
DISHMAN CARBOGEN AMCIS LIMITED

.....Applicant

.....Respondent

Order delivered on: 06/05/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Kunal Vaishnav, Adv.
For the Respondent : Mr. Aditya Gundecha, Adv.

ORDER

Ld. Counsel for the applicant seeks time to file rejoinder. He is directed to file the same within one-week.

List for further consideration on 21.06.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)